

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/1/2016  
NAME OF THE PETITIONER(S) : Shankar Sundaram  
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 22 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAVI  
R. MURUGAN  
ASHWARYA R.  
MADHUMITHA. S.

For M/s. Rugen & Arya  
Counsel for Petitioner  
For Sandeep Bagmar R  
12<sup>th</sup> Respondent.

*[Signature]*

*[Signature]*

R. Murugan] Senior Counsel  
Thiriyambak J Kannan

Rd-26

*[Signature]*

KRISHNA SRINIVASAN  
GRIETHI ARA  
DNARAKESH. P.

For S. Ramasabramanian  
& Associates  
Counsel for Respondents  
1, 3, 4, 6, 7, 8, 9, 10, 11, 13 & 16

*[Signature]*

TCP/1/2016

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**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted final arguments in part. Matter is adjourned. Put up on **22.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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